67 Written Answers

(b) Distribution of controlled cloth in rural areas was about 75% of the total distribution during April-1 une 1975. Remaining controlled cloth was distributed in urban areas.

Services of Foreign Airlines through Calcutta

404. SHRI SANAT KUMAR RAHA . Will the Minister of TOURISM AND CIVIL AVIATION be pleased, to state the steps taken by Government to induce foreign airlines to operate their services through Calcutta?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) Every effort is being made to persuade international airlines to operate their services through Calcutta. However a decision or initiative in this behalf lies with a foreign airline in its best commercial judgement. Government of India would welcome and encourage operation of scheuled air services by foreign carriers to/through Calcutta in accordance with their traffic entitlements and has taken a number of steps. to make Calcutta airport to be the first modern intenational airport in India. There crores of rupees have been! spent in providing a new terminal building, an operational block, and approach roads and in modernising radio navigational aids besides extending and strengthening runways and installation of versatile and sophisticated radar equipment at Calcutta airport. Apart from this, India Tourism Development Corporation has constructed a hotel at airport at a cost of Rs. 2.60 crores to augment facilities for tourists. It is hoped that foreign airlines would come forward and take the necessary initiative in this regard.

to Questions 68

Branches of Foreign Banks in India

405. SHRI SANAT KUMAR RAHA : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of foreign banks in India since 1969 upto date with the amount of deposils in 1969 and in 1974;

(b) whether there is any ceiling on total balance of business of these banks;

(c) whether there is any ceiling on profit of these banks and any ceiling on remittance of the profits earned; and

(d) the total net profit of foreign banks in 1972 and 1973 ?

THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) The number of branches of foreign banks in India as at the end of each of the years 1969 to 1975 were as follows:

1969						131	
1970			41	i ⊊y t		130	
1971	4.5				:	130	
1972	1.1	ग्रु म		e ije	reis	130	
1973		· . •	52°			130	71
1974		Aur	107) 1	.њ		131	
1975	•					131	ii. F

The total deposits of the foreign banks, as on the last Friday of December, 1969 and 1974 were Rs. 478 crores and Rs. 788 crores.

(b) While no specific ceilings as to the volume of business which may be handled by the foreign banks have been prescribed, the working of the foreign banks is regulated by the provisions of the Reserve Bank of India Act, 1934, Banking Regulation Act, 1949, Foreign Exchange Regulation Act, 1973 and other concerned sta-